

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.2310/2000

New Delhi this the 11th day of December, 2001

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Kuldip Singh, Member (J)

Inspector Rajender Prashad  
No. D-I/155,  
S/o Late Shri Deep Chand,  
R/o 141, S.F.S. D.D.A. Flats, Mukherjee Nagar,  
Delhi-9.

-Applicant

(By Advocate: Shri M.K. Gupta)

Versus

1. Union of India  
Through its Secretary,  
Ministry of External Affairs,  
North Block, New Delhi.

2. Union of India,  
Through Deputy Secretary,  
U.N.P. Affairs, Ministry of Home Affairs,  
North Block, New Delhi.

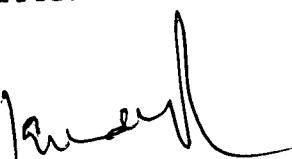
-Respondents

(By Advocate: Shri P.P. Relhan, proxy for  
Shri J.B. Mudgil)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

Learned counsel of the applicant seeks and is  
allowed to withdraw the petition as it involves a policy  
matter. The OA is dismissed as withdrawn.

  
(Kuldip Singh)  
Member (J)

  
(V.K. Majotra)  
Member (A)

CC.